Form GST TRP -2 (See Rule-)

Enrolment Certificate for Tax Return Preparer Government of India And Government of <State>

Goods and Services Tax Department Central Goods and Services Tax Act, <2017> and <State> Goods and Services Tax Act, <2017> [See Rule of the Central Goods and Services Tax Rules, 2017 and Rule <Rule Number. of the State> of the <State> Goods and Services Rules Act, 2017]

*

1.	Enrolment Number			<unique by="" generated="" id="" system="" the=""></unique>			
2.	PAN			PAN for which Provisional ID is generated			
3.	Name of Preparer	the Tax	Return	(Legal Name of the Taxable Person as per the data shared by States/Center)			
4.	Address Information	and	Contact				
Date		<date certificate="" creation="" of=""></date>			Place	<state></state>	
Valid up to		<date of="" to="" up="" valid=""></date>					
Office –	Central/ State				1		
Date	e DSC of the Enrolment Authority						
				Na	me and Designation.		

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